- (d) No, Sir. Selection Grade to T.G.T. and the Laboratory Assistants was given by th_e Management prior to the coming into force of the Act/ Rules ibid.
- (e) The question of revision of seniority lists on the basis of separate and distinct legal entity of each school as per provisions of the Delhi School Education Act/Rules, 1973 is under ronsideration of the Management ol Ramjas School. It is for the Management to finalise the seniority of each category of teachers, School-wise and thereafter send proposals for the grant of selection grade to the Education Directorate, Delhi Administration, Delhi for approval under the provisions of the Act and rules. In view of this the question of disparity does not arise.

Jamia Milia Islamia

1807. SHRI AMAR PROSAD CHA KRABORTY: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

- (a) whether Government have re ceived any complaints regarding fin ancial irregularities in the Jamia Mi lia Islamia; and
- (b) if so, what are the details there of and what action Government have taken thereon?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUN-DER) : (a) No, Sir.

(b) Does not arise.

Implementation of the recommendations oif the Categorisation Committees

1808. SHRI AMAR PROSAD CHA KRABORTY; Will the Minister of WORKS AND HOUSING AND SUP PLY AND REHABILITATION be pleased to state:

- (a) whether the recommendation: of the Categorisation Committee ap pointed to go into the wages and pay structure of the different categorie; of the employees in the Governmen! of India Presses all over India have been implemented; and
- (b) if not, by when they are likely to be implemented?

THE MINISTER OF WORKS ANE HOUSING AND SUPPLY AND RE-HABILITATION (SHRI SIKANDAB BAKHT): (a) and (b): Some of the recommendations made by the Categorisation Committee of the Government of India Press workers have been accepted. Other recommendations are under consideration in consultation with the Ministry of Finance. Decisions on the recommendations under consideration v/ill be taken as early as possible.

Medical Colleges in the Country

1809. SHRI KHYOMO LOTHA :

SHRI ALEXANDER WARJRI:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) what is the number of medical colleges in the country, State-wise; and
- (b) what criterion is followed in the matter of fixation of reserved seats in the medical colleges for each State and Union Territory and what is the number of seats allotted to each State and Union Territory for the years 1977 and 1978?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI JAGDAMBI PRASAD YADAV): (a) A statement giving the require-information is attached.

Statement I

 $\begin{tabular}{ll} (b) & Som_e & reserved & medical & seats & are \\ allotted to the State/Union Terri- \\ \end{tabular}$

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tories who have no medical colleges of their own. As far as possible, the population of the States/Union Territories is kept in view while allotting the available seats every year.

A statement indicating the number of seats allotted to each State and Union Territory for the years 1977-78 and 1978-79 is attached. (Statement' ID.

14.0 Statement-I

S. No. Name of Sta Territories.		nion	of	Number Medical Colleges.
1. Andhra Prades	h	•		8
2. Assam .			•	3
3. Manipur .	٠.		•	1
4. Bihar .	.:	٠	- •	9
5. Gujarat .	٠	•.		5
6. Jammu & Kash	mir.		•	2
7. Kerala			•	4
8. Tamil Nadu				9
9. Madhya Prades	sh		•	6
10. Maharashtra.	٠	•	•	13
11. Karnataka.				9
12. Orissa.	•			3
13. Punjab .				5
14. Haryana.	•			1
15. Himachal Pra	idesh			1
16. Rajasthan				5
17. Uttar Pradesh				9 %
18. West Bengal			20 (. - ₩85 -	U - 70.
19. Delhi .			. •	4
20. Pondicherry		•		I
21. Goa				1
Тоты	r - Ciri	·	; _	106

Statement-II.

Medical Scats Allotted to States Union Territories without Medual Colleges during 1977-78 & 1978-79.

Name of State/Union Territory	19 7 7-78	1978-79
1. Tripura	30	30
2. Manipur	9	9
3. Nagaland	10	11
4. Mizoram	9	12
5. Meghalaya .	4	4
6 Andaman & Nico- bar Islands	τı	195
7. Chandigarh .	5	5
8. Dadra & Nagar Haveli	3	3
9. Lakshadweep .	4	4
10. Aruwachal Pradesh	15	15
11. Sikkim	10	11
TOTAL	110	114

Allotment of D.D.A, flats and plots to-the M.Ps, and LIG/MIG people

1810. SHRI KHYOMO LOTHA;

SHRI ALEXANDER WARJRI:

Will the Minister of WORKS AND HOUSING AND SUPPLY AND RE-HABILITATION be pleased to state:

- (a) what are the norms and rules for the allotment of D D.A. residential plots and flats to people belonging to the Low and Middle Income Groups including Members of Parlia-
- (b) whether it is a fact that the security deposit of Rs. 1500 which is required to be made at the time of application is nonrefundable; and
- (c) what is the number of M.Ps. who have been allotted D.D.A, resi-